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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1012/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: M/s. Vodafone Mobile Services Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	SENIOR COUNSEL JANAK DWARKADAS		
	SENIOR COUNSEL DARIUS KHAMBATTA		
	Ms. FERESHTE D. SETHNA		
	Ms. SHREEMA DOSHI		
	MR. MRUNAL PAREKH		
	Ms. KAMEELA DILER		
	i/b DMD ADVOCATES		
	Advocates for the Petitioner Companies 1 & 2		
	A. K. SAXENA	Advocate for ITCover Tax Dept	A. K. SAXENA

ORDER

CSP 1012/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)